# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 2565

#### TO BE ANSWERED ON THE 01<sup>st</sup> AUGUST, 2017 / SHRAVANA 10, 1939 (SAKA)

#### **POOR LIVING CONDITIONS OF JAWANS**

### 2565. SHRI DIBYENDU ADHIKARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Jawans of the country are living in poor conditions in various security barracks of the country and if so, the reaction of the Government in this regard;

(b) whether many CRPF camps are not having sufficient beds, toilets, light/ fans, water facilities and particularly there is no 24 hours doctor service; and

(c) if so, the details thereof and the action taken by the Government to provide adequate facilities to the Jawans?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a): The barrack accommodation is part of authorized infrastructure for jawans of CAPFs. Continuous endeavours are made to improve the level of housing satisfaction for officers and men of CAPFs and for this appropriate budgetary allocations are also made.

(b) & (c): The CRPF has reported that beds/lights/fans are available as per authorization in the accommodation provided for jawans. However, in remote/difficult areas, electricity is provided through generator sets. For medical facilities, Medical Inspection Rooms are also part of authorization. From 2011, 2,560 pre-fabricated huts have been authorized to CRPF to enhance the level of accommodation and requirement of infrastructure.

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